GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1135 ANSWERED ON:01.03.2011 COMMITTEE ON BRAIN MAPPING Mani Shri Jose K.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has established forensic laboratories for conducting brain mapping of criminals;

(b) if so, the details of such laboratories established in the country; State-wise;

(c) the number of cases of brain mapping conducted during each of the last three years and the current year, State-wise;

(d) whether the Government had constituted a Committee of experts headed by the Director of the National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore to study brain mapping procedure;

(e) if so, the details thereof;

(f) whether the said Committee was dissolved by the Government prior to the submission of its final report; and

(g) if so, the details thereof and the reasons therefor alongwith the funds spent on the proceedings of the Committee?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) The Brain Mapping Test/ Brain Electrical Oscillation Signature Profiling (BEOS) facilities are not available in any laboratory under Central Government. Such facilities are available in State Forensic Science Laboratories (FSLs), of Gujarat (Gandhinagar), Karnataka (Bangaluru) and Maharashtra (Mumbai). As per details available with them, the following number of persons were examined:-

FSL 2008 2009 2010 2011

Gujarat 27 44 32 01

Maharashtra 132 90 46 01

Karnataka 68 02

#No cases have been received in FSL Karnataka w.e.f. 28.2.2009 as there was no expert available.

(d) & (e) A committee was constituted by Directorate of Forensic Science, under the chairmanship of Director, National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore on 26th May, 2007 to peer review the technology of Brain Mapping facility/ Brain Electrical Oscillation Signature Profiling (BEOS) in India and to suggest improvements in the technology.

(f) & (g) The said Committee was dissolved by Directorate of Forensic Science (DFS) on 13.05.2008 due to a variety of reasons. No details are available on the total amount spent on it.